

involvement of youth in promoting national integration, cultural values, secularism and scientific temper, strengthening the National Service Scheme, extending the net-work of Nehru Yuva Kendra and encouragement to voluntary agencies working for welfare of rural youth.

State Governments and Union Territory Administrations have been requested to formulate their own youth programmes and strengthen the existing ones keeping in view the relevant provision of the 20-Point Programme of the Government.

#### **International Financing of Narmada Project**

**4908. SHRI KEYUR BHUSHAN :** Will the Minister of WATER RESOURCES be pleased to state the present stage of the Narmada Project in relation to international financing ?

**THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) :** The Narmada Sagar Project of Government of Madhya Pradesh has been posed for World Bank assistance. However, the project is yet to receive clearance from the environment angle and under the Forest Conservation Act.

#### **Representation against recommendations of Fourth Pay Commission**

**4909. SHRI MATILAL HANSDA :** Will the Minister of RAILWAYS be pleased to state :

(a) whether Government have received resolutions passed by the All India Railway Ministerial Staff Association Special Convention protesting against certain recommendations of the Fourth Pay Commission ; and

(b) if so, the action taken on the Resolutions ?

**THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) :** (a) Yes, Sir.

(b) These resolutions were received after the Government's decisions on most of the recommendations covering Group B, C and D employees had already been announced. Some of these resolutions refer to benefits not included in their recommendations by the Pay Commission. Other resolutions were critical of some of the recommendations made by the Pay Commission. The demands involved in the above two types of resolutions have not been found to be acceptable by the Government. A few resolutions are related to some of the recommendations of the Pay Commission on which Government's decision is yet to be announced.

#### **Development of Immuno-Diagnostic Kits**

**4910. SHRI PARASRAM BHARDWAJ:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Department of Biotechnology has started work for development of immuno-diagnostic kits for early detection of leprosy, typhoid, pregnancy and amoebiosis ;

(b) whether there has been an alarming increase in the incidence of the fatal type of malaria caused by *Plasmodium falciparum* which does not readily respond to chloroquin treatment ;

(c) if so, whether any project has been set up during the current financial year to cover communicable diseases like tuberculosis, malaria, hepatitis, filariasis, rota virus, viral hepatitis and AIDS; and

(d) if so, the details in this regard ?

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAKOJ KHAPARDE) :** (a) The Department of Biotechnology has initiated end to end Mission Projects in the medical and health field. One of the mission relate to development of immuno-diagnostic kits for early detection of some of the communicable diseases.

(b) There is no evidence of any increase in the fatalities resulting from infection with chloroquine resistant plasmodium falciparum.

(c) and (d) The Indian Council of Medical Research has been supporting research in communicable diseases including tuberculosis, malaria, viral hepatitis, filariasis, rota virus, and AIDS. Some of the on-going projects and new projects initiated during the current financial year include projects on epidemiology, pathogenesis, pathology, clinical presentation, immunodiagnosis, therapeutics, immuno-prophylaxis, control and preventive aspects of these diseases.

Memo from All India Hijra Kalyan Sabha

4911. SHRI RAMASHRAY PRASAD SINGH :

SHRI SYED SHAHABUDDIN :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether hundreds of boys and young men are castrated every year in the country to become Members of the 11th lakh strong 'eunuchs empire';

(b) if so, the details thereof ;

(c) whether Government have received Memorandum from the All India Hijra Kalyan Sabha ; and

(d) if so, the action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) to (d) A Memorandum has been received from the All India Hijra Kalyan Sabha and the same is being sent to the State Governments for comments.

News Item Captioned "Non-Essential Drugs Kill 1.5 M Infants"

4912. SHRI BANWARI LAL PUROHIT :

SHRI RAJKUMAR RAI :

SHRI R.P. DAS :

SHRI SHANTI DHARIWAL :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state ;

(a) whether the attention of Government has been drawn to a news item captioned 'Non-essential drugs kill 1.5m infants' as reported in Indian Express dated 28 September, 1986 ;

(b) if so, whether it is a fact that 1.5m infants die every year due to non-essential, useless hazardous and counter productive drugs ; and

(c) if so, what steps Government have taken/proposed to take to save the infants.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) Yes, Sir.

(b) The Government is not aware of any authentic evidence that 1.5 million infants die every year due to non-essential, useless hazardous and counter productive drugs.

(c) In view of reply to part (b) the question does not arise.

[Translation]

Cases of Delhi University and Its Colleges Pending in Courts

4913. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether a large number of cases of Delhi University and its affiliated colleges are pending in courts ;

(b) if so, the number of cases of the University as also the number of cases of each of its colleges ; and